

LA Appeal No. 1 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri H Kharmih, Advocate, present for the
appellant.

Shri AH Hazarika, Advocate, present for the
respondents.

Passed over for the day at the request of learned
counsel for the respondents.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MAF No. 9 of 2008

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri S Sen Gupta, Advocate, present for the
appellant.

Shri K Sunar, Advocate, present for respondent.

Learned counsel for the appellant prays for and is
allowed further two weeks' time to prepare paper book.

List this appeal for final hearing on 11.12.2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC 13 of 2012
IN WA No. 2 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter on 27.11.2013 along with WA
No. 2 of 2012.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC No. 152 of 2013
IN WP(C) No. 118 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter along with WP(C)No. 152 of 2013
on 27.11.2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC 238 of 2012
IN WA No. 2 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter on 27.11.2013 along with WA No.
2 of 2012.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC No. 25 of 2013
IN WP(C) No. 16 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter after three weeks along with
WP(C)No. 16 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC No. 151 of 2013
IN WP(C) No. 117 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter on 27.11.2013 along with WP(C)No.
117 of 2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC No. 349 of 2012
IN WP(C) No. 246 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter along with WP(C)No. 246 of 2012
on 27.11.2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

MC No. 507 of 12
IN WP(C) No. 356 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

List this matter along with WP(C)No. 356 of 2012
after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

PIL No. 4 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri GS Massar, Sr. Advocate, present for the petitioners.

Shri ND Chullai, Sr. GA, present for respondents No. 1 to 3.

Shri N Mozika, Advocate, present for respondent No. 4.

Shri HS Thangkhiew, Sr. Advocate, present respondents No. 5 and 6.

Affidavit-in-opposition has been filed on behalf of respondents No. 5 and 6. Same be taken on record.

Learned counsel for the petitioners prays for and is allowed two weeks' time to file rejoinder affidavit.

List after two weeks.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WA No. 2 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Shri ND Chullai, Sr. GA, present for the
appellant.

Shri HS Thangkhiew, Sr. Advocate, present for
the respondent/writ petitioner.

Additional affidavit has been filed on behalf of
the respondent/writ petitioner on 12.11.2013. Same
be taken on record.

Learned counsel for the appellant prays for
and is allowed one week's time to file reply.

List on 27.11.2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WA No. 17 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Ms SG Momin, Advocate, present for the appellant.

Shri S Dey, Advocate, present for respondents No. 1
to 3.

Notices sent by Registered post to respondents No.
4 and 5 have not yet been received back.

Wait till 1st week of December, 2013. List on
11.12.2013.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 16 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri S Dey, counsel holding brief for Shri GN Sahewalla, Sr. counsel for the petitioner.

List after three weeks for final hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 117 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Smti T Yangi, counsel
for the respondents.

List on 27.11.2013 for orders.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 118 of 2013

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Smti T Yangi, counsel for
the respondents.

List on 27.11.2013 for orders.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 129 of 2011

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri P Nongbri,
counsel for the petitioner.

List after two weeks for final hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 246 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Shri P Nongbri,
counsel for the petitioner.

List on 27.11.2013 for final hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13

WP(C) No. 356 of 2012

20.11.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE SR SEN

Adjourned at the request of Ms R Dutta, counsel
for the petitioner.

List after two weeks for final hearing.

JUDGE
(Hon'ble Mr Justice SR Sen)

CHIEF JUSTICE

dev
20.11.13